## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 132 OF 2017**

Dated: 17<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Minopharm Laboratories Pvt. Ltd. ...Appellant(s)

Vs.

M/s. Southern Power Distribution Co. of Telangana Ltd.

& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raghavendra M.Bajaj

Mr. Shreyas Mehrotra

## <u>ORDER</u>

Issue notice to the Respondents returnable on 04.07.2017. Dasti, in addition, is permitted.

List the matter on <u>04.07.2017</u>.

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt